

(2019) 09 MAD CK 0057

Madras High Court

Case No: Writ Petition No. 8413 Of 2019

K.Settu

APPELLANT

Vs

Assistant Engineer

RESPONDENT

Date of Decision: Sept. 20, 2019

Acts Referred:

Tamil Nadu Industrial Establishment (Conferment Of Permanent Status) Act, 1987 " Section 3#Industrial Disputes Act, 1947 " Section 2(A), 2(A)(2), 2(A)(3), 10#Limitation Act, 1963 " Section 5

Citation: (2019) 09 MAD CK 0057

Hon'ble Judges: S.M.Subramaniam, J

Bench: Single Bench

Advocate: S.N.Ravichandran, Anand Gopalan

Final Decision: Dismissed

Judgement